

DIVISION BENCH
COURT - II

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/650(KB)2018
IA(I.B.C)/857(KB)2024,
IA(I.B.C)/867(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	ANAND CARBO PRIVATE LIMITED VS KAMPILYA BUILDERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Liquidator
Ms. Zeenat Shabab, Adv.]
Mr. Sudarshan Agarwal, Adv.]
Mr. Shyamal Kr. Bhattacharya, Adv.] Liq-in-person

ORDER

1. Ld. Counsel for the Liquidator present. Ld. Liquidator in person present.
2. Hard copy is not available.
3. List the matter on **08.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**